

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

105. I.A. 4105/2023

In

C.P.(IB)-113(MB)2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **29.04.2024**

NAME OF THE PARTIES: Absotherm Energy Solutions Pvt Limited

V/s.

Ina Techfm Global Solution Pvt Limited.

Appearance

For Petitioner : Adv. Ashmita Goradia a/w. Adv. Vidhi Mehta

For Respondent : Adv. Prachi Wazalwar a/w. Adv. Sheba Abraham

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Ld. Counsel for the FC submits that the additional affidavit has been filed on 10.04.2024. However, after clearing the defect the same was re-filed on 26.04.2024 which is not reflected on DMS. The Petitioner is directed to remove the defect and ensure the same is reflected on the DMS.

Ld. Counsel for the CD submits that the reply to the additional affidavit has also been filed on 15.04.2024. List this matter on **14.06.2024** for final hearing. No further adjournment would be granted.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)